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SHRI S. M. BANERJEE: We, the trade union leaders, want it.

SHRI R. K. KIIADILKAR: I don't want to give specific instances. proposals are there to nominate persons from the trade unions backed by majority of representative trade unions and even then they are hesitating to nominate; that is the experience.

SHRI INDRAJIT GUPTA: Only for Directors.

SHRIR, K. KHADILKAR: At other levels also there is reluctance; but in some cases they have cooperated in participation; that is also true

SHRI S. B. GIRI: I want to know whether Government has any concrete proposal to avoid lockouts by the employers at their sweet whims and fancies.

SHRI R K. KHADII KAR: Just now we have no proposal but we give them advice as far as possible. They should not resort to lockout or avoid on some pretext or the other the enforcement of the law to get away from the clutches of the Ordinance.

SHRI DINEN BUATTACHARYYA: He said he has no information as to how many factories are closed. I want to ask this information about closed factories. Has he in his information this figure as to how many factories have been closed down throughout India and since the passing of this Ordinance how many have been taken over by Government?

SHRI R. K. KHADILKAR: On the first point, information is being collected. We had information regarding Bengal that more than 400 factories were closed. In Maharashtra some other factories closed. We are collecting information and we will place it on the Table of the House. On the point, after passing of the Ordinance what action was taken by State Government to reopen closed units, I can say that the process has just begun and I cannot say now how many have been reopened.

Shift in Foreign Policy of China

***94.** SHRI CHINTAMANI PANI-GRAHI: SHRI SARJOO PANDEY: SHRI VIJAY PAL SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have noticed any shift in the foreign policy of China especially in relation to India; and
- (b) if so, the reaction of Government of India thereto?

THE MINISTER OF **EXTERNAL** AFFAIRS (SHRI SWARAN SINGH): (a) Yes, Sir. There is noticeable trend towards greater normalcy in her external relations, including relations with India.

(b) The Government of India welcomes this trend and is making efforts for an improvement of relations between the two countries.

SHRI CHINTAMANI PANIGRAHI: I would like to know from the hon. Minister. (Interruptions) Sir, I don't know what is happening.

श्री रामावतार शास्त्री: ग्रध्यक्ष महोदय, किमी को भ्राप दो बार मौका देते हैं और किसी को एक बार भी नहीं देते हैं-यह जस्ट नहीं है। मैं पहले से ही खड़ा हो रहा था। इसी वजह से हंगामे होते हैं ...(ध्य-वधान)...मैं भ्रापसे यही निवेदन करता हं कि श्राप न्याय कीजिए, एक आदमी को एक बार तो मौका दीजिये।

अध्यक्ष महोदय : आपकी पार्टी की तरफ से बनर्जी साहव बोले हैं।

भी रामावतार शास्त्री : इसमें पार्टी का सवाल नहीं है। हम भी काम करते हैं, हम भी अपनी बात बोलेंगे। कम से कम एक बार मौका दीजिये, एक बार से ज्यादा मौका हम नहीं मांगते हैं।...(ध्यवधान)...

महोदय : श्रव क्या इलाज

किया जाये। क्या हाउस को इसी तरह से चलना है? रोज का ही यह काम हो जाये तो बड़ी मुश्किल है, यह हाउस चलेगा नहीं। जो स्पीकर कहे उसको भी डायरेक्शन दी जाये कि एक बार करना है या दो बार करना है तो फिर कैसे चलेगा ? (ध्यवधान)...यह डिमोकैसी है...

श्री रामावतार शास्त्री : डिमोक्रैसी का मतलब है कि ग्राप भी ठीक मे देखिये हम लोगों को(ब्यवधान)...

ग्रध्यक्ष महोदय: ग्रगर ग्राप लोगों को शोर से चलना है तो यह चलेगा कभी नहीं।

श्री रामावतार झास्त्री: अध्यक्ष महोदय, मैं शोर नहीं कर रहा हूं बल्कि मैं तो प्रश्न पूछने के हेत बराबर खड़ा हो रहा हूं। आप को मुक्ते भी प्रश्न पूछने का मौका देना चाहिय नशेकि आलिर मैं भी मजदूरों में काम करता है।

ग्रध्यक्ष महोदय: भ्रव आप बैठ जाएं इस तरह चिल्लाते रहने से क्या फायदा है।

SHRI CHINTAMANI PANIGRAIII: In recent weeks, the exchange of friendly greetings between the Prime Minister of China and the Prime Minister of India and with the External Affairs Minister of India has been a welcome feature, as the hon. Minister has stated. In view of this new development in the relations between India and China, I would like to ask the following question. During the last few months, a constant discussion or dialogue was going on between India and China, though it may not have taken place openly, to restore full diplomatic relations between India and China, and it has assumed urgency in view of the present context of the situation in the world and the admission of China into the United Nations.

Since the discussion had been going on for the last few months, may I know whether Government have come to any conclusion and whether the full restoration

of diplomatic relations, that is, the exchange of Ambassadors between India and China, is going to take place very soon and whether other cultural exchanges and trade visits etc. are also going to follow?

SHRI SWARAN SINGH: There has been no discussion as such on this specific question of upgrading the level of representation in either country to the level of Ambassador. We have already missions in the capitals of the two countries, and the question of upgrading the level of representation is a matter which can be decided by either Government even without a formal dialogue or discussion.

As regards the other two matters which he has mentioned, in the cultural field, there is already our table tennis team in Peking. In trade matters also, there is a chance. We are exploring the possibility of participating in the Canton Trade Fair. We are also exploring the possibility of China participating in the Asian Trade Fair that is being organised next year in Delhi.

SHRI CHINTAMANI PANIGRAHI: The hon. Minister did not complete the earlier part of his answer. I wanted to know whether there was going to be full restoration of diplomatic relations. He has not enlightened us on that. I hope he would enlighten us on that point before answering my second question which is this. May I know whether in view of the recent developments between India and China. which are very good features and the earlier letter which our Prime Minister wrote to the Prime Minister of China or the Government of China regarding the Bangla Desh Development, our diplomatic efforts in Peking or at the UN have been able to enlighten the Government as to the second thoughts of China with regard to Bangla Desh?

SHRI SWARAN SINGH: With regard to the first question, the position has been clarified from time to time and that is that there is nothing in the way of either country deciding to upgrade the level of representation to the level of Ambassadors,; we can send an Ambassador and they can also send an Ambassador, and there is greater likelihood of this happening today. I could not say the same thing months back,

About the question of our explaining the situation in Bangla Desh and the essentials of the Bangla Desh problem, we have made an effort in Peking through the head of our mission in Peking and also by remaining in touch with the licad of the Chinese mission in Delhi to explain fully the problem of Bangla Desh. The hon. Member has said that there is further opportunity of doing so in New York. That also is already before us, and we will remain in touch with their representative in New York, to acquaint them with the essentials of the Bangla Desh problem.

श्री सरजू पाण्डे: जैसा कि अभी मंत्री जी ने कहा कि चीन की श्रन्तर्राष्ट्रीय पालिसी में परिवर्तन श्राया है श्रीर उसके श्रासार भी नमूदार हुए है तो इस बात को देखने हुए क्या इस बात की श्राक्षा है कि बंगला देश के मामले में वह किसी हद तक उसकी मदद कर सकेशा?

SHRI SWARAN SINGII: I need hardly reiterate the position that what is happening in Bangla Desh is a fight between the freedom fighters and the military rulers. In that respect, the leaders of the People's Republic of China have taken some stand. It is very difficult for me to answer the question as framed by the hon. member. I cannot really answer as to what is going to be the attitude of the Government of the People's Republic of China.

SHRI S. M. BANERJIT: Suppose there is a confrontation between India and Pakistan; what will be their stand?

SHRI SHYAMNANDAN MISHRA; The hon. Prime Minister, during the course of her recent foreign tour, sought the good offices of the French Government to assist in the process of normalisation of relations with China. In this eagerness to resume relations with China, have Government requested some other governments also to assist? Secondly, the Prime Minister was also pleased to say during the course of her tour that she would be prepared to discuss Aksai Chin with China?

SHRI SWARAN SINGH: With regard

to the first question, I would like to say that it is not correct that the Prime Minister has requested the Government of France to extend their good offices for normalisation of relations with China.

SHRI SHYAMNANDAN MISHRA: It appeared in all the papers.

SHRI SWARAN SINGH: Therefore, it is good that he has given me an opportunity to clarify the position. What has appeared in the newspapers is not correct.

SHRI JYOTIRMOY BOSU: We should have contradicted it then and there.

SHRI SWARAN SINGH: This is the occasion for contradiction.

As I said, it is not correct that we have sought the good offices of the Government of France for normalisation of relations between India and China. Both countries China and India have missions and we have diplomatic relations with each other. It is not a type of situation in which a country may not have relations with China so that it has to seek the good offices of other countries. It is not necessary in our case because we have direct contacts and we talk to them and they talk to us.

SHRI SHYAMNANDAN MISHRA: The Prime Minister said that she wanted to have normalisation. This was her first policy statement after becoming the Prime Minister.

SHRI SWARAN SINGH: One step towards normalisation of relations is the upgradation of the level of representation, then resuming trade, then restarting cultural contacts. These are all contacts with each other. I do not know what was possibly in the mind of the hon. member when he got up on this issue.

Then it is mentioned that the Prime Minister is reported to have said that she is prepared to discuss Aksai Chin. So far as I am aware of the press report on that subject, it is a fact that somebody put a question as to 'whether you are prepared to normalise relations with China notwithstanding the border question', to which she said, yes, she is prepared to normalise relations. Then she added that the border question could also be discussed. We

should read that in that context rather than take out a sentence in a disjointed man ier from it,

Oral Answers

SHRI SHYAMNANDAN MISHRA: There was a specific reference to Aksai Chin.

SHRI TRIDIB CHAUDHURI: Sir, in the context of the present efforts of our Government to normalise and improve our relations with China, and also in the context of the favourable response that it has already got from the Chinese side also, is it not a policy or should it not be the policy of the Government not to 11b Chinese susceptibilities on the wrong side? In that context, what explanation have we to allow a delegation from Taiwan to attend an international conference here-the Asian and Pacific Contractors' Conference? Our mission in Hong Kong actually refused them a visa, but the next day, foreigner who is a naturalised subject of Taiwan, flew to Bangkok and got the visa there. I do not understand this conflicting attitude taken by the two missions. This gentleman who went to Bangkok is a naturalised citizen of Taiwan. He seems to be very knowledgeable; when Hong Kong refused, he seems to have had influences there-in our embassy in Bangkok- and he got the visa immediately from there. Was it done with the knowledge of the External Affairs Ministry here, or, how could this be done, and why is no care is taken that the Chinese are rightly susceptible to any friendliness towards Taiwan? When our Government does not recognise Taiwan, why has this Taiwan delegation been allowed to come to the capital, and from the 15th, they started their conference?

SHRI SWARAN SINGH: Sir, the Government of the People's Republic of China is fully aware of our very clear attitude towards Taiwan. We have never recognised Taiwan and we do not believe in the two-China theory and we recognise that there is only one China, and the legitimate government of that China is the Government of the People's Republic of China. Our position is quite clear.

I do not think that we should rub the susceptibilities of any country in the wrong way, and any action that we take should not be interpreted as any effort or lack of effort to rub or not to rub any country on the

wrong side. We should not rub any country on the wrong side, whatever may be the country.

So far as this limited issue of some Taiwanese getting the visa is concerned, I would frankly say that I myself personally am not happy about this matter. What happened was, that this group of people applied for a vivi in our mission in Hong Kong on the plea that they want to come to India to attend a conference. We have given standing instructions that any facility by way of a vivi asked for by any representative of Taiwan, if they want to come to attend any conference, has to be rejected. So, on that basis, our mission in Hong Kong turned down their request.

I would also like to add that we have not been so strict in the matter of giving tourist visas. We have originally kept to the Ministry here.

SHRI S. M. BANERJEE: Earning foreign exchange.

SHRI SWARAN SINGH: Let me finish, and you can have your comment afterwards. We were originally controlling the issue of visas even for tourist purposes from Delhi.

SHRI JYOTIRMOY BOSU : American pressure.

SHRI SWARAN SINGH: I think he believes in pressure, because he is subjected to pressure. We do not believe in any pressure from any quarter. Rest assured, Mr. Bosu

So far as this question of the right to issue tourist visas is concerned, we have entrusted this to some of our missions abroad, and Bangkok happened to be one such mission. So, this team then applied to our mission in Bangkok, saying not that they were coming as a delegation but as tourists, and according to the instructions that were there, they have issued the visas. But I am unhappy about this event, and we are revising our instructions to our missions.

SHRI INDRAJIT GUPTA: Let him complete his answer. What is the position? Has the delegation come here or not?

SHRI SWARAN SINGH; They are bere now.

SHRI INDRAJIT GUPTA: Are they going to act as tourists or attend the conference?

Oral Answers

SHRI SWARAN SINGH: There is freedom in our country, and after a person comes here, it is very difficult to control his actual functioning in the country

SHRI JYOTIRMOY BOSU: Will they attend the conference?

SHRI SWARAN SINGH: I do not know. It is a non-official conference. It is for the conference people to allow them or not.

SHRI TRIDIB CHAUDHURI: This is a very serious matter. It seriously impinges . . .

MR. SPEAKER. He has already explained the position. There is not going to be a debate on it.

SHRI P. R. SHFNOY: Has China expressed any desire to settle the boundary dispute between India and China amicably, and if not, will the dispute be kept in cold storage permanently?

MR. SPEAKER: Where have you gone, from the visa to the boundaries?

SHRI P. K. DEO: Mr. Kuan-hua, the leader of the Chinese delegation to the United Nations, in his first speech has referred to political developments through-out the world, but his speech is conspicuous by its silence on the developments in the Indian sub-continent.

MR. SPEAKER: Ask your question. This is not a debate going on,

SHRI P. K. DEO: I am putting the question now,

In view of the Foreign Minister's statement that the People's Republic of China has got a definite stand so far as Bangla Desh is concerned, I would like to know what that stand is.

MR. SPEAKER: Put it in the context of the question, improvement of relations with China, not Bangla Desh,

SHRI P. K. DEO: He is completely silent on the developments in the Indian sub-continent, but at the same time the Foreign Minister says that they have got a definite stand. So, I would like to know what stand they have on the Bangla Desh issue.

MR. SPFAKER: I have allowed this question just to get rid of it, otherwise it is not relevant.

SHRI SWARAN SINGH: I think that their silence on the question of Bangla Desh should be a matter of complaint for Pakistan not for us.

MR. SPEAKER · Shri Jyotirmoy Bosu.

श्री जगन्नाथ राव जोशी: श्रध्यक्ष महोदय, मैं उम के ऊपर एक बहुत महत्वपूर्ण मवाल करना चाहता हूं, उस के लिये मैं कितनी बार खटा हुशा, मुझे मौका मिलना चाहिए।... (श्यवषान)...

श्र**ध्यक्ष महोदयः ग्र**विकसी को भीवक्त नहीं मिलेगा।

The Question Hour is over now.

SHRI JYOTIRMOY BOSU: You have called me.

MR. SPEAKER: I swear I have not seen this anywhere else. This is the only Parliament where you do it.

मैंने किसी जगह भी यह नही देखा कि स्पीकर से कोई इस प्रकार कहे कि मैं इतनी दफा खड़ा हुआ या मैं कल खड़ा हुआ था और मुक्ते मौका क्यों नही दिया गया?

श्री जगन्नाथ राव जोशी: श्रध्यक्ष महोदय,
मैं बार बार खड़ा नही होता। इस पर एक
बहुत महत्वपूर्ण सवाल मुफे करना था जिस के
लिए मैं खड़ा हुआ लेकिन श्राप ने हमें एक
भी सवाल करने नहीं दिया। जिस सवाल पर
हमें पूछना होता है उस पर पूछने ही नहीं
देते ?

SHRI JYOTIRMOY BOSU: Arising

out of what the hon. Minister has said, may I ask whether it is a fact that a delegation of people from Taiwan was allowed to enter this country without a valid passport, if so why?

SHRI SWARAN SINGH: How can anybody be allowed to come here without either a passport or valid travel documents?

SHRI JYOTIRMOY BOSU: What passport did they carry? You do not recognise the Taiwan passport. How did you allow this group of people who did not have to valid passport to come to this country?

SHRI SWARAN SINGH: If the hon. Member is interested in details, I will supply him the details. A person can come here on passport, he can also come on an identity certificate, there are other travel documents also, on the basis of which a person can travel.

SHRI JYOTIRMOY BOSU: Did they have identity certificates? What documents did they carry?

MR. SPEAKER: We have already exceeded the Ouestion Hour.

SHRI JYOTIRMOY BOSU: Was there not American pressure to allow them to come to our country without passports?

SHRI SWARAN SINGH: I absolutely refute that there was any American pressure. The hon. Member has an obsession about it.

SHRI JYOTIRMOY BOSU: They held no passports. Their own passport is not valid.

MR. SPEAKER: Nobody listens to me from either side.

SHRI SWARAN SINGH: Our trying to improve relations with Peking is an eye-opener to Taiwan, but not for Mr. Jyotirmoy Bosu.

SHRI JYOTTRMOY BOSU: I make a specific charge against you that you have allowed these people to come without valid passports. You cannot defend it.

SHRI R. V SWAMINATHAN: On a point of order. Members go no talking or creating disturbance without putting questions, and we are able to finish only three or four questions. Others do not get an opportunity to put their questions. Also, some Members are permitted to put a question for ten minutes with preamble etc. Instead of putting a question, they make a speech. This is also being allowed. So, I submit you should find out a way to get through at least 10 to 15 questions. The questions must be short.

MR. SPEAKER: You are submitting what I have been submitting to the House. This House is really its own master, and I am made a slave of the master here. You have put as Speaker to guide the proceedings. Since this Parliament started, I have felt that I am helpless in this because by shouting, by making is, they try to shut out others. I seek our co-operation. Parliament cannot run on like this. I request you kindly to allow me to regulate the proceedings. When I ask them to finish, they do not finish but go on, on and on. After all, I have a threat which cannot stand too long.

WRITTEN ANSWERS TO OUESTIONS

Anti-India propaganda in Primary Schools in Pakistan

*95. SHRI D. B. CHANDRA GOWDA: SHRI B. K. DASCHOWDHURY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the students of primary classes in Pakistani schools are being taught anti-India lessons every day for half-anhour;
- (b) whether any protest note has been lodged with the Government of Pakistan in this behalf; and
- (c) if so, the steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH): (a) We have no information to this effect.

(b) and (c). Do not arise.

Repatriates from Ceylon

*96. SHRI M. KALYANASUNDA-RAM: